

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6742
ANSWERED ON:08.05.2013
PROPOSALS FROM BIHAR
Singh Dr. Raghuvansh Prasad

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the various schemes being run by his Ministry in the country, State-wise;
- (b) the details of proposals received from the State Government of Bihar under these schemes.
- (c) Whether the Government proposes to provide land/houses to people living in slums in Muzaffarpur and Vaishali districts of Bihar; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) & (b): The Ministry of Housing & Urban Poverty Alleviation is implementing the following schemes for slum dwellers and urban poor across the country including Bihar:

(i) The Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 to assist States/UTs in taking up housing and infrastructural facilities for the urban poor in 65 select cities in the country including the State of Bihar under Basic Services to the Urban Poor (BSUP) Programme. For other Cities/Towns, the Integrated Housing and Slum Development Programme (IHSDP) was launched. The duration of the Mission was upto 31.03.2012 which has been extended upto the end of financial year 2013-14 for completion of projects sanctioned upto March 2012. Details in respect of Bihar are at Annexure-I

(ii) Swarna Jayanti Shahari Rozgar Yojana (SJSRY) aims at providing gainful employment to the urban unemployed and under-employed poor, through encouraging the setting up of self employment ventures by the urban poor living below the poverty line, skills training and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets. This scheme is applicable to all cities and towns in the country including Bihar. Under the scheme, the States/UTs are not required to send the proposals to this Ministry.

(iii) Rajiv Awas Yojana (RAY) was launched on 02.06.2011. Under Rajiv Awas Yojana, Central Assistance is to be extended to States that are willing to assign property rights to slum dwellers and undertake reservation of land/Floor Area Ratio (FAR)/dwelling units for Economically Weaker Sections (EWS)/Low Income Groups (LIG), earmark 25 per cent of municipal budget for basic services to the urban poor/slum-dwellers and bring in legislative amendments and policy changes to redress land and affordable housing shortages for the urban poor.

RAY guidelines mandate reservation of 20-25% of developed land for EWS/LIG housing in every new public/private residential development with a system of cross subsidization. This reform translates into Floor Area Ratio (FAR) and dwelling units depending upon the prevailing Town Planning laws and Zoning regulations of the respective States/UTs. Reservation of 15% of residential FAR or 35% of dwelling units for EWS/LIG categories, whichever is higher in all future housing projects, taking into account reservation at (i) land development approval stage and (ii) housing development approval stage together, is envisaged under revision of RAY Guidelines. Under the scheme, 195 cities have been approved for the preparatory phase including 4 cities of Bihar.

No proposal has been received from the State Government of Bihar under this Scheme.

(iv) The Affordable Housing in Partnership Scheme, which is intended to encourage public private partnerships for the creation of affordable housing stock, is dovetailed with RAY. Under this scheme Central Assistance will be provided at the rate of Rs. 50,000 per unit of affordable dwelling unit or 25% of the cost of all civic infrastructure (external and internal), whichever is lower. No proposal has been received from the State Government of Bihar under this Scheme.

(v) To enable the urban poor to obtain credit for home loans at affordable rates, the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), which provides 5 % interest subsidy on loans up to Rs. one lakh, is being implemented. As on 31.03.2013, 13,965 beneficiaries have been benefitted. It is a demand driven scheme.

(vi) Ministry of Housing & Urban Poverty Alleviation has been implementing revised Scheme of Integrated Low Cost Sanitation Scheme (ILCS) for converting individual dry latrines into sanitary ones since 2008. Under this Scheme, a total central subsidy of Rs.

340.25 crore has been sanctioned and an amount of Rs. 317.71 crore has been released to the States including Bihar. A sum of Rs. 9.251 crore has been released for new construction/conversion of 12131 units to Government of Bihar.

(c) & (d): Under the preparatory phase of RAY, an amount of Rs. 191.59 lakh has been released for preparatory activities of Slum Free City Planning Scheme in 4 cities in Bihar including Muzaffarpur. Details are at Annexure-II.